Central Administrative Tribunal Principal Bench: New Delhi

CP-165/98 In OA- 179/91

New Delhi this the 14th day of September 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J) Hon'ble Mrs. Shanta Shastry, Member (A)

- 1. Shri Arun Kumar, S/o Shri R.C. Tripathi
- 2. Shri Shrikant Shukla S/o Shri Ram Sevak Shukla, Both working as LDC in the office of Sr. D.E.E. (TRS), Central Railway, Jhansi.

...Petitioner

(By Advocate: Shri B.L. Madhok, proxy for Shri B.S.Mainee)

Versus

- 1. Shri N.C. Sinha
 General Manager
 Central Railway
 Chattarpati Shivaji Terminus
 Mumbai (Maharashtra)
- 2. Shri Raj Kumar Senior Divisional Electrical Engineer (TRS), Central Railway Jhansi (U.P.)

... Respondents

(By Advocate: Mrs. B. Sunita Rao)

ORDER (Oral)

By Reddy, J.-

Learned proxy counsel for the petitioner, does not wish to press the C.P. The C.P. is accordingly dismissed. Notices issued to the alleged contemners are discharged.

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(Mrs. Shanta Shastry)
M(A)

(V. Rajagopala Reddy)
VC (J)

cc.